

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. S. U. WADGAONKAR
COURT 47 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
HEARING				
1	BAIL APPLN CBI	100844/2020	Mr. Kapil Wadhawan Vs The State of CBI EOU-1 Mumbai	Prakhar Parekh
2	BAIL APPLN CBI	100845/2020	Dheeraj Wadhawan Vs The State of CBI EOU-1 Mumbai	Prakhar Parekh
